

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:4202  
ANSWERED ON:20.08.2001  
BALAKRISHNAN NAIR COMMITTEE ON CRZ  
A.K. PREMAJAM

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the Government have accepted the recommendations of the Balakrishnan Nair Committee on Coastal Regulation Zone CRZ).
- (b) if so, the details thereof;
- (c) whether these recommendations have been accepted and implemented; and
- (d) if not, the reasons therefor indicating the time by which these are likely to be implemented?

**Answer**

MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU)

(a), (b), (c) & (d) : The Central Government accepted certain recommendations contained in the Balakrishnan Nair Committee Report and carried out amendments to the Coastal Regulation Zone Notification, 1991. The recommendations accepted include manual drawal of ground water between 50-200 meters of the High Tide Line for drinking water purposes and domestic use, expansion of existing fish processing units and storage of petroleum products.

As the other recommendations required further consideration, they were referred to the two Expert Committees set up by the Central Government to examine various issues pertaining to the implementation of Coastal Regulation Zone.